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Illegal buildings in the cities

†410. SHRI LAL SINH VADODIA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that almost all the cities of the country are full of illegal buildings;
- (b) if so, whether Government is considering to take any step to prevent them before their construction to save money, labour and time; and
 - if so, the details of such steps and by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Urban Development is a state subject and all kinds of construction activities are regulated by the specific Building Bye Laws of the respective state or city.

(b) and (c) The respective urban local bodies and urban development authorities monitor and regulate the construction activities by granting construction permissions. They are empowered to take action to curb illegal construction as per the provisions of respective Building Bye Laws.

Increasing prices of houses in the country

†411. SHRI LAL SINH VADODIA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- whether it is a fact that the price of houses is increasing continuously in the cities of the country;
- if so, whether it is also a fact that they are not being sold due to this reason;
 - if so, whether Government is considering on reducing their prices; and (c)
- if so, to what extent it would be reduced and by when and if not, the reasons therefor?

[†]Original notice of the question was received in Hindi.